GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3625
ANSWERED ON:01.12.2010
NET FOR APPOINTMENT OF ADHOC LECTURERS
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Kataria Shri Lal Chand;Singh Shri Dushyant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Associated Chambers of Commerce and Industry of India (ASSOCHAM) has urged the Union Government to give up its insistance on having a Ph.D. Degree and passing the National Eligibility Test for appointment of adhoc lecturers in Central Universities;
- (b) if so, the response of the Union Government thereon;
- (c) whether students of Delhi University, Jamia Millia Islamia and Jawaharlal Nehru University have been suffering, as in the absence of lecturers, classes are not being held as required, leading to disenchantment and dissatisfaction among a large number of students;
- (d) if so, the details thereof; and
- (e) the concrete measures taken by the Union Government to relax the norms to fill up the vacant posts on ad hoc basis?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) & (b): While ASSOCHAM is not a body on academic standards, and no such request has been received from it so far.
- (c) & (d): According to the information furnished by Jamia Millia Islamia, Jawaharlal Nehru University and University of Delhi, classes are held regularly and wherever necessary these Universities appoint guest faculty and ad-hoc lecturers.
- (e): In order to give some relief to teachers appointed through regular procedures and working in ad-hoc capacity at present who have neither qualified NET/SLET nor obtained a Ph.D degree in accordance with regulations, four attempts (two years) at NET/SLET were provided to such teachers to qualify the eligibility test.